

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EDU SMART SERVICES PRIVATE LIMITED Date of Commencement of Liquidation: 23-03-2021; List of Stakeholders as on Date: 19-06-2021; Name of IP: Ms. Ritu Rastogi; Process Number: 1; Last 5 digit of registration number: 10393

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				9200000				NA
2	Liquidation costs incurred till date				19556				NA
3	Secured financial creditors	9	21186632802	9	14802999179			6383633623	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	108993943	0	0			108993943	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	789137858	3	690038881			99098977	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		15	22084764603	12	15502257616	0	0	6591726543	